Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, for the public shareholders of

Registered Office: 1133 / 5, F. C. Road, Opp. Police Grounds, Pune - 411 016, Maharashtra, India, Telefax No.: +91 20 2566 2021 | Email: info@indrayani.com | CIN: L24231PN1992PLC065801

Open Offer ("Offer") for Acquisition of up to 9.47.404 fully paid-up equity shares of face value of ₹ 10 each ("Equity Share") from the public shareholders of Indrayani Biotech Limited ("Target Company") by Mr. Sayee Sundar Kasiraman ("Acquirer")

This Post Offer Advertisement is being issued by Vivro Financial Services Private Limited ("Manager to the Offer"), on behalf of Mr. Sayee Sundar Kasiraman, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement ("DPS") and corrigendum to the DPS ("Corrigendum") with respect to this Offer was published on January 9, 2018 and March 1, 2018 respectively, in Financial Express (English - All Editions), Jansatta (Hindi - All Editions), Mumbai Lakshwadeep (Marathi - Mumbai Edition) and Prabhat (Marathi - Pune Edition).

1. Name of the Target Company Indravani Biotech Limited 2. Name of the Acquirer(s) and PAC Mr. Sayee Sundar Kasiraman 3. Name of the Manager to the Offer Vivro Financial Services Private Limited Link Intime India Private Limited

5. Offer Details

4. Name of the Registrar to the Offer

a. Date of Opening of the Offer March 7, 2018 b. Date of Closure of the Offer March 20, 2018 6. Date of Payment of Consideration April 4, 2018

CL No.	Davidaniana	Duamasad in the Office#	Anturala
SI. No.	Particulars	Proposed in the Offer#	Actuals
7.1	Offer Price	₹ 1.10	₹ 1.10
7.2	Aggregate number of shares tendered	9,47,404	4,67,569
7.3	Aggregate number of shares accepted	9,47,404	4,67,569
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 10,42,144.40	₹ 5,14,325.90
7.5	Shareholding of the Acquirer before Agreements / Public Announcement	Nil	Nil
	(No. & %)	Nil	Nil
7.6	Shares Acquired by way of Agreement(s)		
	Number	21,64,000	21,64,000
	% of Fully Diluted Equity Share Capital	59.39%	59.39%
7.7	Shares Acquired by way of Open Offer		
	Number	9,47,404	4,67,569
	% of Fully Diluted Equity Share Capital	26.00%	12.83%
7.8	Shares acquired after Detailed Public Statement		
	Number of shares acquired	Nil	Nil
	Price of the shares acquired	Not Applicable	Not Applicable
	% of the shares acquired	Nil	Nil
7.9	Post offer shareholding of Acquirer		
	Number	31,11,404	26,31,569
	% of Fully Diluted Equity Share Capital	85.39%	72.22%
7.10	Pre & Post offer shareholding of the Public	Pre-Offer	Pre-Offer
	Number	14,79,860	14,79,860
	% of Fully Diluted Equity Share Capital	40.61%	40.61%
		Post-Offer	Post-Offer
	Number	5,32,456	10,12,291
	% of Fully Diluted Equity Share Capital	14.61%	27.78%

Assuming full acceptance in the Offer

- 8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
- 9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (http://www.sebi.gov.in), BSE Limited (http://www.bseindia.com) and at the registered office of the Target Company.

Capitalized terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS and / or Letter of Offer and / or Corrigendum and/or Pre Offer Public Announcement.

ISSUED BY THE MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER Vivro Financial Services Private Limited

SEBI Registration No. INM000010122 | CIN: U67120GJ1996PTC029182 607-608 Marathon Icon, Veer Santaji Lane, Opp. Peninsula Corporate Park, Off Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400 013, Maharashtra, India.

Tel No.: +91-22-6666 8040 / 42 | Fax No.: +91-22-6666 8047

Email: investors@vivro.net | Website: www.vivro.net Contact Person: Mrs. Shashi Singhyi / Mr. Yogesh Malpani

Place: Chennai Date: April 10, 2018